

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 209**

**CP-13(ND)/2016**

**Contt.Pett.-08(ND)2023, Contt.Pett.-02(ND)2021**

**CA- 43/2020, CA-1603/2019, CA- 699/2019**

**IN THE MATTER OF:**

**Sh. Rajeev Behl**

... **Applicant/Petitioner**

**Versus**

**M/s. S. S. Con-Build Pvt. Ltd. & Ors.**

... **Respondent**

**Under Section: 397/398**

**Order delivered on 09.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Bishwajit Dubey, Adv. Thakur Ankit Singh,  
Adv. Karan Khetani

**For the Respondent** :

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**Contt.Pett.-08(ND)2023, Contt.Pett.-02(ND)2021, CA-43/2020, CA-1603/2019, CA-699/2019:** Arguments to continue tomorrow i.e. on 10.07.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**